

Notifications and Orders

(87) Revision of Rates of allotment of sites for institution etc. - No. 31/i/100-UTFI(4)/6979- in supersession of Chandigarh Administration, Finance Department, Notification bearing No. 31/1/100-UTFI(4)-2002/6913, dated 1st August, 2002, the Administrator, Union Territory, Chandigarh hereby revises the rates for the following categories of Institutions for the allotment of Institutional and Commercial Sites (SCOs) in Sectoral Grid of Union Territory, Chandigarh: -

1. Governments: Central and State Governments.

2. Non-Commercial Institutions:

(a) Agencies of Government: Bodies or Institutions which discharge public functions of governmental character like Government regulatory agencies (whether called institute, Board, Authority etc.), Local Bodies (PRTs & ULB's), statutory and quasi governmental bodies.

(b) Institutions of a non-profit nature: Foreign Governments, religious or charitable institutions, private non-profit institutions of social relevance and of benefit to Union Territory, Chandigarh.

3. Commercial Public Sector Undertakings: Including boards, corporations, authorities, co-operatives, federations etc. that are run for profit or managed on commercial principles, as under: -

Institutions Sites

Sr. Type of Institution	Location of	Rate per square
No.	Institutional Site	yard
1. Government and Agencies of Government	(a) Madhya Marg, Sector 17 and Sector 34 sub-city centre (b) Other V-2, V-3 roads (c) V-4 roads and inside sectors	Rs. 8,300/-
2. Non-Commercial Institutions	(a) Madhya Marg, Sector 17 and Sector 34 sub-city centre (b) Other V-2, V-3 roads (c) V-4 roads and inside sectors	Rs. 8,300/- Rs, 6,700/- Rs, 6,700/-
3. Commercial Public Sector Undertakings	(a) Madhya Marg, Sector 17 and Sector 34 sub-city centre (b) Other V-2, V-3 roads (c) V-4 roads and inside sectors	Rs. 29,700/- Rs. 19,500/- Rs. 14,800/-

Commercial Sites (SCOs)

Sr No.	Type of Institution	Location of Commercial Site	Rate per square Yard
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1.	Government and Agencies of Government	(a) Madhya Marg, Sector 17 and Sector 34 and V-3 roads, Sector 35 (b) Other V-2, V-3 roads (c) V-4 roads and inside sectors	Rs. 35,000/- Rs 28,750/- Rs. 23,000/-
3.	Commercial Public Sector Undertakings	(a) Madhya Marg, Sector 17 and Sector 34 (b) Other V-2, V-3 roads (c) V-4 roads and inside sectors	Rs. 70,000/- Rs. 50,000/- Rs, 40,000/-

The Chandigarh Administration, Finance department notification bearing No. 3219-UTFI(4)-97/5489, (dated 6th/7th April, 1993 read with notification No. 3219'UTFI(4)-99Z100, dated 6th January, 2002 and notification No, 31/1/100- UTFI(4)/937, dated 1st February, 2000 shall be deemed to have been modified to the above extent.

(See Chandigarh Admit. Gaz. [Extra] dated 28.10,2003 at page 2503-04)